11. खाद्य निगम अधिनियम, 1964 की धारा 45 की उपधारा (5) के अधीन भारतीय बाद्य निगम (कर्मचारी वृन्द) (तृतीय संशोधन) विनियम, 1990 को प्रकाशित करने वाली खाद्य और नागरिक परित मन्त्रालय (खाद्य विभाग) की अधिस्चना सं 55 दिनांक 26 ज्लाई, 1990 की एक प्रति (अंग्रेजी तथा। हिन्दी मे) । पिस्तकालय में रखी गई । देखिए सं. एल. टी. 1406/90]

17 SEPT. 1990]

भारतीय मानक ब्यरो अधिनियम, \mathbf{H} . 1986 की धारा 39 के अधीन भारतीय मानक ब्यूरों (वैज्ञानिक काडर में भर्ती) संशोधन विनियम, 1990 को प्रकाशित करने वाली अधिसचना सा. का. नि. मं. 700(अ), दिनांक 8 अगस्त, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में) ।

पस्तकालय में रखी गई । दंखिए सं. एल, टी. 1405/90]

Amendments to Various Banks' Regulations.

SHRI JAGDEEP DHANKHAR: Madam, on behalf of SHRI ANIL SHAS-TRI: I lay on the Table, under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980, a copy each (in English and Hindi) of the amendments to the following Banks' Regulations:-

- 1. Indian Overseas Bank (Officers) Service Regulations, 1979.
- Bank Officers' 2. Indian Overseas Employee (Discipline & Appeal) Regulations, 1976.
- 3. Union Bank of India (Officers) Service Regulations, 1979.
- 4. Syndicate Bank (Officers) Service Regulations, 1979.
- 5. Indian Bank (Officers) Service Regulations, 1979.
- 6. Indian Bank Officers Employees (Amend-(Discipline & Appeal) ment) Regulation. 1976.

- Employees* Officer 7. Indian Bank (Conduct) Regulations, 1976.
- Bank (Officers) 8. Punjab National Service Regulations, 1979.
- 9. Dena Bank (Officers) Service Regulations, 1979.
- 10. Dena Bank Officers Employees (Dis cipline & Appeal) Regulations, 1976.
- 11. Allahabad Bank (Officers) Service Regulations, 1979.
- 12. Oriental Bank of Commerce (Officers)) Service Regulations, 1982.
- and Sind Bank (Officers) 13. Punjab Service Regulations, 1982.
- 14. Vijaya Bank (Officers) Service Regulations, 1982.

Placed in Library, See No. LT-1486/ 90 to 1498/90 for 1 to 14.]

Statements Showing the action taken by Government on various assurances, promises and undertakings given during various sessions.

SHRI JAGDEEP DHANKHAR: I lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each :--

- (1) Statement No. XXVIII—Hundred and Thirty-fifth Session, 1985.
- (2) Statement No. XXV-Hundred and Thirty-ninth Session, 1986.
- (3) Statement No. XXVI-Hundred and Fortieth Session, 1986.
- (4) Statement No. XXIV-Hundred and Forty-second Session, 1987.
- (5) Statement No. XXIII—Hundred and Forty-second Session, 1987.
- (6) State No. XX-Hundred Forty-fourth Session, 1987.